

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW
....

19

Original Application No. 49 of 1991

this the 13th day of November, 1994.

HON'BLE MR. V.K. SETH, ADMN. MEMBER
HON'BLE MR. D.C. VERMA, JUDICIAL MEMBER

Smt. Deep Mala Mishra, aged about 40 years, wife
of Shri Indra Moham Mishra, R/o 76 Nehru Cross,
Rakabganj, Lucknow.

Applicant

By Advocate : Shri P.K. Srivastava

Versus

The Director General, Council of Scientific and
Industrial Research, New Delhi.

2. The Director, Central Drug Research Institute,
Chattar Manzil Palace, Lucknow.

Respondents

By Advocate : Shri Hari Har Saran

O R D E R

D.C. VERMA, MEMBER (J)

Smt. Deep Mala Mishra has filed
this application under section 19 of A.T. Act with
the prayer to set-aside the order contained in
the Memo dated 21.2.1989 (Annexure-8 to the O.A.)
and if the circumstances of the case so required
to set-aside the order contained in Memo dated
27.1.1989 (Annexure-7 to the O.A.) and to treat
the applicant as a confirmed incumbent entitled
for absorption/appointment against a regular post
in the Central Drug Research Institute (in short

19